

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Service Tax Appeal No.70408 of 2019

(Arising out of Order-in-Original No.104/2018-ST dated 31/12/2018 passed by Additional Director General (Adjudication), Directorate General of GST Intelligence, New Delhi)

Mr. Sandeep Chaudhary, Director

.....Appellant

(M/s SuperShine Services Pvt. Ltd.)

VERSUS

Additional Directorate General GST

Intelligence (Adjudication Cell), New Delhi ...Respondent

(New Delhi)

APPEARANCE:

Shri Abhinav Kalra, Chartered Accountant for the Appellants

Shri Rajeev Ranjan, Authorised Representative for the Respondent

**CORAM: HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 05 February, 2020
DATE OF PRONOUNCEMENT: 28 July, 2020

This appeal is allowed. For order, see order of date in
Service Tax Appeal No.70407 of 2019.

Sd/-
(Archana Wadhwa)
Member (Judicial)

Sd/-
(Anil G. Shakkarwar)
Member (Technical)

akp